

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 826/2019

(Arising out of impugned final judgment and order dated 26-10-2018 in APP No. 38664/2018 passed by the High Court Of Judicature At Allahabad)

RAMESH KUMAR CHHABRA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR I.R. and IA No.13339/2019-EXEMPTION FROM FILING O.T.)

Date : 28-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. S. Hariharan, Adv.

Mr. Vikash Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. is granted.

Issue notice on the special leave petition as well as on the prayer for interim relief.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER